NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON <u>06.02.2017</u>.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 26/03

PETITION NUMBER

TP 1/16

NAME OF THE PETITIONER (S) :

T. RAMESH U PAI & 6 OTHERS

NAME OF THE RESPONDENT (S):

THE CANARA LAND INVESTMENTS LTD. & 8 OTHERS

UNDER SECTION

397/398

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

8

PHONE NUMBER

REPRESENTATION BY WHOM

None appeared for both sides Fresh notice to both sides.

Registry to issue notice to the Petitioner and respondent. Registry is also directed to verify the status of the stay granted by the Hon'ble High Court of Karnataka.

Posted to 30.03.2017.

MEMBER (J)

MEMBER (T)